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**NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 13/07/2017 AT 10.30 AM**

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

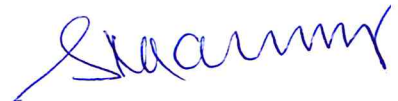
**APPLICATION NUMBER :
PETITION NUMBER : CP/26/CB/2017
NAME OF THE PETITIONER(S) : D. SUYARAJ
NAME OF THE RESPONDENT(S) : S.M. DETERGENTS PVT LTD & 2 OTHERS
UNDER SECTION : 241/242**

| S.No. | NAME (IN CAPITAL) | DESIGNATION | SIGNATURE |
|-------|-------------------|-------------|-----------|
|-------|-------------------|-------------|-----------|

REPRESENTATION BY WHOM

① S. Manjula devi, Adv
For CSR & CO

For Petitioner



2. R. VIDHYASHANKAR
R: ASHOK KUMAR

Counsel for Respondents



ORDER

Counsel for petitioner present. Counsel for respondents present and sought time for filing counter in the main CP. Time enlarged at request with a direction to file counter and furnish copy of the same to the other side prior to the next date of hearing. Put up on **10.08.2017 at 10.30 A.M.**


(K. Anantha Padmanabha Swamy)
Member (Judicial)